



OFFICIAL MEMORANDUM

Sub: Holiday declared on 11.09.2019 (Wednesday) instead of 10.09.2019 (Tuesday) on account of "Muharram" for all the Subordinate Courts in the State of Tamil Nadu - Orders Issued.

- Ref: 1. High Court's Official Memorandum in ROC.No.70337-A/2018/C3, dated 06.12.2018.
2. G.O.Ms.No.603, Public (Miscellaneous) Department, dated 05.09.2019.

The Government of Tamil Nadu in the Government Order second cited above, have declared 11.09.2019 (Wednesday) as a Public Holiday on account of "Muharram" instead of 10.09.2019 (Tuesday).

In view of the above, it is hereby declared that 11.09.2019 (Wednesday) shall be a holiday on account of "Muharram" and 10.09.2019 (Tuesday) shall be a working day for all the Subordinate Courts in the State of Tamil Nadu.

HIGH COURT, MADRAS
DATED: 06.09.2019

Sd/- C.KUMARAPPAN
REGISTRAR GENERAL

Encl. in Roc. No. 11430/A/2019, dt. 7.9.2019

Copy communicated to all the Judicial Officers of Civil and Criminal unit of Namakkal District for information and to take necessary action.

110-4938/19
7.9.19

[Signature]
CHIEF ADMINISTRATIVE OFFICER
DISTRICT COURT, NAMAKKAL.

TO
All the J.Os in Civil and Criminal unit of Namakkal District.

Copy TO.

1. The Court Manager, Principal District Court, Namakkal.
2. The Head Clerk, Sheristadar, Central Nazir & Bench clerks of Namakkal District.